

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:293
ANSWERED ON:21.02.2006
DEADLINE FIXED FOR ADMISSION
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Supreme Court has fixed any deadline to all the State Governments to declare the 10+2 results by a particular date to facilitate the students for further admissions;
- (b) if so, the details thereof;
- (c) whether the Government has made any effort in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A FATMI)

- (a) & (b) Yes sir, The Supreme Court of India has fixed the deadline for all State Boards to declare the 10+2 results by 10th of June every year from the academic year 2005 except for West Bengal, for which the deadline would apply from the academic year 2006.
- (c) to (e) The State Boards are bound to implement the order of the Supreme Court in this regard.